

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 270/Admin.(Services)/2024 Dated: Allahabad: May 06, 2024

Subject: Regarding the proposal for organizing Two Days' Training Programme on New Criminal Laws, 2023 for District Judge, Secretary, DLSA and CJM/ACJM of each district on 11th & 12th May, 2024 at JTRI, UP, Lucknow.

Sir,

With reference to Institute's letter no. JTRI/748 dated 03.05.2024 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing captioned training programme on New Criminal Laws, 2023 for District Judges, Secretary, DLSA and CJM/ACJM of each district on 11th & 12th May, 2024 at JTRI, UP, Lucknow and to nominate **03** Judicial Officers from each district of Uttar Pradesh comprising of **District Judge, Secretary, DLSA and CJM/ACJM** for participation in the same.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 270(i)/Admin.(Services)/2024 Dated: Allahabad: May 06, 2024

Copy forwarded to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- 2.** The District & Sessions Judges of all the districts of U.P. with the request to kindly attend the captioned two days' training programme at JTRI, Lucknow on 11th & 12th May, 2024 and direct the Secretary, DLSA and CJM/ACJM of their respective Judgeship to participate in the said training programme.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
'For Registrar General'